

19.5.2004

Item: 11

M.A. 1034/2004
O.A. 826/2002

Present: Sh. H.P. Chakraborti, counsel for applicant

Sh. B.S. Jain, counsel for respondents

MA 1034/2004 has been filed by the respondents seeking extension of time and the ground for extension is to obtain a stay from the Hon'ble High Court. This ground cannot be countenanced. MA can be filed for seeking extension of time, which in the present form, cannot be extended in the light of the order passed by a Co-ordinate Bench directing compliance within four weeks. The stay of the order has not been obtained. Hence MA is not maintainable and the same is accordingly dismissed.

(Shanker Raju)
Member (J)

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